

**HIGH COURT OF SIKKIM
GANGTOK**

No. 51/HCS

Date: 05/12/2024

N-O-T-I-F-I-C-A-T-I-O-N

In continuation to the Notification bearing No.49/HCS dated 03.12.2024 issued by the High Court of Sikkim, the Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create an additional (one) post of Housekeeping staff/Housekeeper (**Group 'C'**) (**Level-7**) in the Establishment of High Court of Sikkim, with immediate effect.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No.: /Estt./HCS
Date: 05.12.2024
Copy to: 10714-21

1. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
4. The Chief Secretary, Government of Sikkim
5. Controller of Accounts-cum-Secretary, Finance Department, Government of Sikkim
6. The Director, Treasury, Pay and Accounts Office, Government of Sikkim
7. The Additional Secretary, Home Department, for publication in the Government Gazette
8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
9. File and
10. Guard file.


Registrar